

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTH REPORT



सम्यक्मेव जयते

LOK SABHA SECRETARIAT
NEW DELHI
March, 1954.

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**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwanl.
8. Kumari Annie Mascarene.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.

SECRETARIAT

Shri M. N. Kaul—*Secretary*.

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report of the Committee.

2. The Committee sat on the 30th and 31st March, 1954 to consider the Resolutions set down in the List of Business for Friday, the 2nd April, 1954.

3. The Members concerned whose Resolutions had been included in the agenda for the 2nd April, 1954 had been invited to the sitting.

4. The Committee having considered all the aspects of the Resolutions in the List of Business for the 2nd April, 1954, recommend the following time-table:—

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| (i) Resolution regarding abolition of the Second Chamber at the Centre. | The allotment of time approved by the House on the recommendation contained in the fourth report of the Committee was 2½ hours. The resolution was taken up on the 18th March, and 29 minutes were taken up on it that day. The balance of 2 hours may be completed on the 2nd April. |
| (ii) Resolution regarding appointment of a Commission to enquire into the working of administrative machinery and methods at the Centre. | 4 hours. |

M. ANANTHASAYANAM AYYANGAR.

NEW DELHI,
The 31st March, 1954.